

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 24TH February, 2023

NOTICE

In consultation with Telecom Lawyers Association (TLA), It has been decided that the hearing of cases in TDSAT fixed for 7th, 9th and 10th March, 2023 shall take place through virtual mode.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar cum Principal Secretary, TDSAT
3. Registrar, TDSAT
4. Director, TDSAT
5. Deputy Registrar, TDSAT
6. PPS to Hon'ble Chairperson, TDSAT
7. PPS (Court)
8. PS to Hon'ble Member I and II, TDSAT
9. Judicial Section
10. Notice Board
11. TDSAT Website.